

29.11.88 No sitting adj. to 20.12.88

20.12.88 No sitting adj. to 31.1.89

31.1.89 For order's see the order dat. passed
in O.A. 527/86

22.5.89 Hon. G.S. Sharma - J.M.
Hon. K.J. Raman - A.M.

On the request of parties
counsel, the case is adjourned
to 4.7.89 for hearing.

W.M.

A.M.

J.M.

15.9.89 Due to lawyer's strike the
case is adj. to 2.11.89 for
hearing

2.11.89

Hon. Justice K. Nalk, V.C.
Hon. K. Obeyya, A.M.

For orders see our order
of sale passed in connected
OA No. 527/86.

A.M.

V.C.